



2026:AHC:50624-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 4492 of 2026

Gangaprasad

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shiv Narayan Pandey
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.

2. The instant writ petition has been filed by the petitioner for the following reliefs:-

"(i) Issue a writ, order or direction in the nature of mandamus commanding the respondent nos.2 and 3 to conduct the fair, proper and impartial investigation in pursuance of the First Information Report dated 03.12.2025 arising out of Case Crime No. 255 of 2025, under Sections 103(1), 351(3) of B.N.S., Police Station Gujaini, District Kanpur Nagar from any independent investigating team/agency, within a time bound manner as fixed by this Hon'ble Court.

(ii) Issue any suitable writ, order or direction, which this Hon'ble Court may deem fit and proper in the facts and circumstances of the instant case.

(iii) Award cost of the petition in favour of the petitioner."

3. Learned counsel for the petitioner has submitted that in the instant case, petitioner is the first informant and he had registered the impugned F.I.R. on 03.12.2025, however, the police is not investigating the case in fair and impartial manner.

4. In view of the above, the petitioner may move an application

before the respondent no.2- Commissioner of Police, District Dakshini (Commissionerate Kanpur Nagar), highlighting his grievance and seeking fair and impartial investigation. If such an application is moved by the petitioner, respondent no.2- Commissioner of Police, District Dakshini (Commissionerate Kanpur Nagar), shall ensure the fair, impartial and expeditious investigation in the present case.

5. With the aforesaid order, the present writ petition stands **disposed of.**

March 12, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)